

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).30924/2018

(Arising out of impugned final judgment and order dated 06-04-2018
in WA No. 25/2017 passed by the Gauhati High Court at Itanagar)

RAMAKRISHNA MISSION & ANR.

Petitioner(s)

VERSUS

KAGO KUNYA & ORS.

Respondent(s)

Date : 12-02-2019 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE HEMANT GUPTAFor Petitioner(s) Mr. Arijit Mazumdar, Adv.
Mr. Shambo Nandy, Adv.
Mr. Abhinav Mukerji, AORFor Respondent(s) Ms. Madhavi Divan, ASG
Mr. Vibhu Shanker Mishra, Adv.
Mr. Raj Bahadur Yadav, Adv.
Mrs. Anil Katiyar, AOR
Ms. Uttara Babbar, Adv.Mr. A. Tewari, Adv.
Ms. Eliza Bar, Adv.
Mr. Shree Pal Singh, AORUPON hearing the counsel the Court made the following
O R D E R

List the matter next week.

Rejoinder be filed in the meanwhile.

(SANJAY KUMAR-I)
AR-CUM-PS(SAROJ KUMARI GAUR)
COURT MASTER